

3

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/28/2017

NAME OF THE PETITIONER(S) : SAIKIRAN MURALI

NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R Padmanabha

T. K. Bhashkar
Priyadarshini N

Abinav
Keerthi

PCS for Petitioner

Counsel for Respondent





ORDER

PCS representing the petitioner present and prayed for time to file rejoinder in relation to the objections of the report of the valuer. Counsel for respondents present. The matter is adjourned at request for making submissions. Put up on 19.02.2018.

—sq—
(S VIJAYARAGHAVAN)
Member(Technical)

—sq—
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)